

F. No. J-11017/4/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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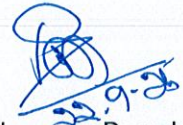
Shastri Bhawan, New Delhi,  
Dated the 22<sup>nd</sup> September, 2025

**ORDER**

The President is pleased to accept the resignation of **Shri Anurag Saurav**, Central Government Counsel for High Court of Patna, with effect from **16.09.2025**.

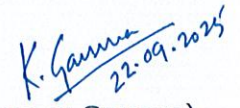
2. Consequently, the name of Shri Anurag Saurav, Advocate figuring at serial number '54' of this Department's Order No. J-11017/4/2024-Judicial dated 27.06.2025, stands deleted.

3. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:-**

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Dr. Krishna Nandan Singh, Addl. SGI, High Court of Patna.
4. The Registrar, High Court of Patna.
5. Shri Anurag Saurav, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to Ld. ASGI, High Court of Patna.
6. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / spare copy.

  
(Kumar Gaurav)  
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